

WWW.LIVELAW.IN

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.353 of 2021

Shivani Kaushik

... .. Petitioner/s

Versus

Union of India

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 5713 of 2020

Bihar Local Bodies Employee Federation

... .. Petitioner/s

Versus

The State of Bihar

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 9639 of 2021

Gaurav Kumar Singh

... .. Petitioner/s

Versus

The Union of India

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 12598 of 2021

Harihar Prasad

... .. Petitioner/s

Versus

The State of Bihar

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 16206 of 2021

Avinash Kumar

... .. Petitioner/s

Versus

The State of Bihar through the Principal Secretary,



WWW.LIVELAW.IN

... .. Respondent/s

Appearance :

(In Civil Writ Jurisdiction Case No. 353 of 2021)

For the Petitioner/s : Ms. Shivani Kaushik (In Person)
Mr. Mrigank Mauli, Amicus Curiae
Ms. Parul Prasad, Amicus Curiae
For the Union of India : Dr. K.N. Singh (ASG)
Mr. Anshuman Singh, CGC
Ms. Kanak Verma, CGC
For the State : Mr. Lalit Kishore, Advocate General
Mr. Anjani Kumar, AAG-4
Mr. S.D. Yadav, AAG-9
Mr. Amit Kumar Jha, A.C. to AAG-4
Mr. Alok Kumar Rahi, AC to AAG-4
For Respondent No. 5 : Mrs. Binita Singh, Advocate
For Respondent No. 6 : Mr. Shivender Kishore, Sr. Advocate
Ms. Archana Sinha, Advocate
For the Respondents : Mr. S.D. Sanjay, Sr. Advocate
For the PMCH : Mr. P.K. Shahi, Senior Advocate
Mr. Vikas Kumar, Advocate
For the PMC : Mr. Prasoon Sinha, Advocate
For the DMCH : Mr. Bindhyachal Rai, Advocate
For the GMC : Mr. Rabindra Kumar Priyadarshi, Advocate
For the Intervener : Mr. Yogesh Chandra Verma, Sr. Advocate
Mr. Prashant Sinha, Advocate
Mr. Rajiv Kumar Singh, Advocate
Mr. V.K. Singh, Advocate

(In Civil Writ Jurisdiction Case No. 5713 of 2020)

For the Petitioner/s : Mr. Yogesh Chandra Verma, Sr. Advocate
Mr. Anuj Kumar, Advocate
Mr. Madhav Raj, Advocate
For the Respondent/s : Mr. Lalit Kishore, Advocate General
Mr. Pankaj Kumar, SC-12

(In Civil Writ Jurisdiction Case No. 9639 of 2021)

For the Petitioner/s : Mr. Sumeet Kumar Singh, Advocate
Mr. Nikhil Singh, Advocate
For the UOI : Dr. K.N. Singh (ASG)
Mr. Anshuman Singh, CGC
For the State : Mr. Lalit Kishore, Advocate General
Mr. Anjani Kumar, AAG-4
Mr. Amit Kumar Jha, A.C. to AAG-4
For AIIMS, Patna : Mr. Binay Kumar Pandey, Advocate

(In Civil Writ Jurisdiction Case No. 12598 of 2021)

For the Petitioner/s : Mr. Sriram Krishna, Advocate
For the State : Mr. Yogendra Prasad Sinha, AAG-7
Mr. Rakesh Ambastha, AC to AAG-7
Mr. Durga Nand Jha, Advocate

(In Civil Writ Jurisdiction Case No. 16206 of 2021)

For the Petitioner/s : Mr. Devi Das Srivastava, Advocate



For the Respondent/s . Mr. Ajay Bihari Sinha, GA-8
Ms. Kalpana, AC to GA-8

**CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE SANJEEV PRAKASH
SHARMA**

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

57 03-01-2022 Taking cognizance of certain news reports, indicating, perhaps, the onset of third wave of the Pandemic Covid-19 in Bihar, the matter is listed today.

We direct the State to place on record the requisite steps taken for meeting with the pandemic, indicating the health infrastructure in place.

We request the learned Advocate General to ascertain the information from the appropriate authorities.

List on 5th of January, 2022.

(Sanjay Karol, CJ)

(Sanjeev Prakash Sharma, J)

Amrendra/PKP

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